

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-11-2022
AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/858(CHE)2022
PETITION NUMBER : CP/618/IB/CB/2017
NAME OF THE PETITIONER : Madhu Desikan (Liquidator) of
M/s Jain Granites & Projects Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 60(5) of IBC, 2016 & Reg 10 of IBBI
Reg, 2016

ORDER

Due to no internet connectivity, hearing could not be conducted as these items were to come up through video conferencing.

Accordingly, the matter is now adjourned to 22.12.2022.

SP

SAMEER KAKAR
Member (Technical)

Phk

SP

DR. DEEPTI MUKESH
Member (Judicial)